

Press Release

Date : 12.05.2022

Commercial Taxes Department has identified 3.26 lakh dealers as not having paid a single rupee as GST during the year 2021-2022. Similarly, about 1.94 lakh dealers have paid less than Rs.1000 as GST for the entire year. Department has sent mails to all these dealers, requesting them to verify their accounts and pay any tax due for all the years. It was also warned that, should the department find tax evasion, not only tax due, but also penalty and interest will be levied and collected.

All the dealers are therefore requested to set right their tax payment account within one month.

Issued by: -

Office of the Additional Chief Secretary/
Commissioner of Commercial Taxes,
Ezhilagam, Chennai – 5.